GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2227 ANSWERED ON:18.12.2013 REGISTRATION OF CASES OF CORRUPTION Ganpatrao Shri Jadhav Prataprao;Singh Rajkumari Ratna

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether the Government has made any centralised computerised arrangements for registration of cases against corruption in the Central educational institutions:
- (b) if so, the details thereof along with the names of such institutions, State-wise; and
- (c) if not, the reasons thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

- (a): No, Madam.
- (b): Does not arise.
- (c): Although no centralised computerised arrangement has been made for registration of complaints, there already exists a mechanism, the Central Vigilance Commission, for registration of complaints relating to corruption cases. Such complaints can also be lodged with the Central Bureau of Investigation and can also be lodged directly with the Chief Vigilance Officer of the Ministry. As such no separate arrangement has been made exclusively for the Central Educational Institutions. Such complaints are processed in the Ministry as per the established procedure and wherever required, the Central Vigilance Commission is also consulted in the matter.